

**SUPREME COURT OF INDIA**

K.S.Panicker Radhakrishnan

Vs.

Salai Chakrapani

WP No.1466/2017

(Jagdish S.Khehar and N.V.Ramana, JJ.,)

13.02.2017

**ORDER**

1. Permission to file SLP is granted.
2. Issue notice.
3. Further proceedings in continuation of the impugned order dated 31st January, 2017, passed by the Madurai Bench of Madras High Court in WP(MD)No.1466/2017, shall remain stayed.